

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.40
C.P. No.36/BB/2018

IN THE MATTER OF:

M/s. Stove Kraft Pvt. Ltd. & Anr. ... Petitioners
Vs.
M/s. Pigeon Appliances Pvt Ltd. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 01.05.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : None
For the Respondent : Ms. Akshata P.

ORDER

1. Heard the learned Counsel for the Respondent and none appeared for the Liquidator.
2. List the matter on **10.06.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)